

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Writ Jurisdiction]

W.P.(C) No. 274 of 2002

Rajendra Singh @ Ramdeo Singh Petitioner

Versus

Agriculture Produce Market Committee & Anr. Respondents

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CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)

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For the Petitioner :

For the Respondents : Dr. Ashok Kumar Singh, Advocate

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07/ 06.09.2021.

Let name of learned counsel for the petitioner, Mr. N.N. Tiwari, who has been elevated be deleted from the cause-list.

Learned counsel, Mr. R.R. Tiwari, has prayed for not today of this case.

Learned counsel for the respondents, Dr. Ashok Kumar Singh has no objection.

Put up this case on 13.09.2021.

(Kailash Prasad Deo, J.)

R.S.